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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 2946/2014

UNION OF INDIA

.....Petitioner

Through: Ms.Nidhi Raman, CGSC with Mr.Akash Mishra and Mr.Arnav Mittal, Advocates

versus

GOVERNMENT OF NCT OF DELHI & ORS. .....Respondents
Through: Mr.Sameer Vashisht, Standing Counsel
for GNTCD with Ms.Harshita Nathrani, Advocate

## CORAM: HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

ORDER 02.05.2025

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- 1. Mr.Vasisht, learned Standing Counsel for GNCTD submits that the decision is pending with the Competent Authority and seeks some more time to inform the status of the same.
- 2. List on 29.08.2025.

MANOJ KUMAR OHRI, J

**MAY 2, 2025** 

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